

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-27/2005/13620/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B. Sutradhar,  
District & Sessions Judge,  
West Karbi Anglong, Hamren.

Dated Guwahati the 22<sup>nd</sup> December, 2022.

Sub: **Winter vacation.**

Ref:- Your letter No. DJ/WKA/2022/CL-SL(3)/13 dtd. 20.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail winter vacation from 26.12.2022 to 31.12.2022 with station leave permission from the evening of 23.12.2022, till the morning of 02.01.2023.** The Chief Judicial Magistrate, West Karbi Anglong, Hamren and in his absence the Munsiff cum JMFC, West Karbi Anglong, Hamren shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-27/2005/13621-13622/dated** , 22-12-2022

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**